

(1)

Dated: 7.7.97 (8)

Shri S.P. Saxena, Counsel
for the applicant. Shri R.R. Shetty
for Shri R.K. Shetty, Counsel for
the respondents.

Respondents are directed to
file reply.

Adjourned to 15-9-97.

M.R. Kolhatkar
(M.R. Kolhatkar)
M/A)

B.S. Hegde
(B.S. Hegde)
M/J)

ds

Per Tribunal

Date: 15/9/97

Applicant in Person/by

Mr S.P. Saxena

Advocate/Respondent by

Mr. R.R. Shetty

Counsel for and against

The matter adjourned to

For

Dy. Registrar

Dated: 3.10.97

(15)

Applicant by Mr. S.P. Saxena,
Respondents by Mr. R.R. Shetty for Mr.
R.K. Shetty.

S.O. to 28-11-97.

(P.P. Saxena)
M/A)

(R.G. Vaidyanath)
M/C

Per Tribunal

Date: 28-11-97

Applicant in person by

S.P. Saxena

Advocate / Respondent by

R.K. Shetty

Counsel.

The matter adjourned to

19-1-98

for

ALL

Dy. Registrar